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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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NOTIFICATION
(INCOME TAX)

No. 2742 (F.No. 197/39/79-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (230) of section 29 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "All India Federation of the Deaf" for the purpose of the said section for and from the assessment year(s) 1978-79.

Sd/-
(J.P. SHARMA)

DIRECTOR: GOVERNMENT OF INDIA

To
The Manager,
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Copy to:-

1. Hon. General Secretary, All India Federation of the Deaf, 18, Northend Complex, Ramakrishna Ashram Marg, New Delhi-110001.
2. The Commissioner of Income-tax, Delhi-II, New Delhi, with reference to his letter No. CIT.II/TE(32)/78/19061 dt. 15.1.79.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(IAS)/(IT&E)/(Inv.), New Delhi.
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AUTHORISED FOR ISSUE

Hanuman Sharma
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No. CC/IT(AI)/2637/862/RSF/79.

* SHARMA *